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Title: Motion Regarding 17th Report of Committee on Private Members Bills And Resolutions.

HON. DEPUTY SPEAKER: Now, the House will take up Private Members' Business – Item No. 17, 'Motion for adoption of 17th Report of the Committee on Private Members' Bills and Resolutions. Shri Rattan Lal Kataria.

SHRI RATTAN LAL KATARIA (AMBALA): Sir, beg to move:

"That this House do agree with the Seventeenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 16th December, 2015."

HON. DEPUTY SPEAKER: The question is:

"That this House do agree with the Seventeenth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 16th December, 2015."

The motion was adopted.

15.33 hours

PRIVATE MEMBERS' BILLS-Introduced

HON. DEPUTY SPEAKER: Hon. Members, we have 102 Bills for introduction. I would therefore request the Members not to read the complete title of the Bill; instead, Members should stand and say, 'I seek leave of the House to introduce the Bill and mention the serial number'. That is enough.

Now, Item No. 18, Shri Kalikesh Narayan Singh Deo –No, he is not available.

Item No. 19, Shri Kalikesh Narayan Singh Deo – No, he is not available.

Item No. 20, Shri Kalikesh Narayan Singh Deo – No, he is not available.

Item No. 21, Shri Chandrakant Khaire –Not present.

Item No. 22, Shri Prem Das Rai – Not present.

Item No. 23, Shri Yogi Adityanath –Not present.

Item No. 24, Shri Yogi Adityanath – Not present.

15.33 ½ hours